NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 49

CA 137/2023 CA 170/2023 in CP/3638(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH **SH. H. V. SUBBA RAO**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **11.08.2023**

NAME OF THE PARTIES: **UNION OF INDIA V/S INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD**

Section 241-242 of the Companies Act, 2013 & Rule 11

ORDER

List this matter on Board on 08.09.2023, for further consideration and hearing. Registry is directed to retain the position of this matter High on Board on the adjourned date.

Sd/- **Sd/-**

ANU JAGMOHAN SINGH **H. V. SUBBA RAO**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare